पत्र संख्या– आई0टी0 Role Assign / 2018–19 / 996 / 81905) वाणिज्य कर कार्यालय कमिश्नर, वाणिज्य कर, उत्तर प्रदेश (आई0टी0–अनुभाग)

लखनऊः दिनांकः अक्टूबर, 23, 2018

समस्त जोनल एडीशनल कमिश्नर, वाणिज्य कर,

<u>उत्तर प्रदेश।</u>

जी०एस०टी०एन० द्वारा फील्ड स्तर के अधिकारियों के सम्बंध में निम्न रोल एसाइन किये गये हैं । लोकल एडमिन द्वारा तालिका अनुसार अधिकारियों के रोल की मैपिंग की जायेगी।

| Role | Description of the Role | Sample Task List associated with the Role | Officers |
|-------------------------------|---|---|--|
| Recovery Officer | The Tax Official with role Recovery Officer will be given access to create to utilize amount against any demand raised, to create demand entries pertaining to earlier laws and for doing recovery of GST related demand | Find GSTIN, Record Search, Target Allocation, Create new entry in DCR | All assessing authorities |
| Senior Recovery Officer | The Tax Official with role Senior Recovery Officer will be given access to create to utilize amount against any demand raised & to approve demand entries created by Recovery office r pertaining to earlier laws. | Find GSTIN, Record Search, Target Allocation, View DCR | Joint commissioner (E) and Add. Commissioner Gr-1 Zone |
| Appellate | The tax Officer with role | Process appeal application | Add.Commissioner Gr-2 |
| authority | Appellate authority is | field by taxpayer and legal | (Appeal) |
| | expected to process the | officer, find GSTIN, | |
| | Appeal applications received | Record Search ARN, Leave | |
| | under his jurisdiction | Application, Reassign work | |
| | | item, Admit appeal, Reject | |
| | | Appeal, Issue Appeal | |
| | | Order, View orders, | |
| | | Notices, View supporting | |
| | | documents, Upload | |
| | | documents, Search | |
| | | (ARN/RFN), Issue Personal | |
| | | Hearing notice/ | |
| | | Adjournement Notice/Show | |
| | | cause Notice, View Counter | |
| | | reply, Initiate and view | |
| | | Rectification Request, View | |
| | | cause list. | |
| | | | |

| Assistant | The tax Officer with role | View Application related | Munsarim |
|-------------|------------------------------|-----------------------------|----------|
| toAppellate | Appellate authority is | details, View orders, View | |
| Authority | expected to process the | supporting documents, | |
| | Appeal applications received | upload documents, Search | |
| | under his jurisdiction | (ARN/RFN), Issue Personal | |
| | | Hearing notice/ | |
| | | Adjournement Notice/Show | |
| | | cause Notice, View Counter | |
| | | reply, Initiate and view | |
| | | Rectification Request, View | |
| | | cause list. Get Tax payers | |
| | | details, Search ARN, Leave | |
| | | Application, Reassign work | |
| | | item, Record Search, DSC | |
| | | Registration, Find GSTIN | |

उपरोक्तानुसार लोकल एडमिन अपने लोकेशन पर यूजर्स को अधिकार क्षेत्र व रोल प्रदान करने का कार्य सुनिश्चित करेंगें । कर्मचारियों को Role allot करने हेतु इनकी आई0डी0 जनरेट की जायेगी ।

भवदीय, (अजीत कुमार शुक्ला) एडीशनल कमिश्नर (विधि) वाणिज्य कर

उत्तर प्रदेश लखनऊ।